

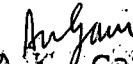

CCP/2/2007

16.10.2007

Applicant by Shri Raghvendra Saxena on behalf of Shri Rakesh Saxena.

Defects not yet removed. Let it be done within two weeks.

List the matter for orders in the next circuit court sitting to be held at Indore.


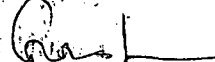

(A.K. Gaur) JM

(Dr. G.C. Srivastava) VC

13.2.2008

Applicant by Shri Raghvendra Saxena on behalf of Shri Rakesh Saxena.

Defects have not yet been removed. It is also seen that this CCP has been filed alleging non compliance of the order passed by this Tribunal in OA No. 818 of 2004 on 17th October, 2005. This CCP has been filed on 3.1.07, i.e. after the prescribed time limit of one year.

Hence, the CCP is not maintainable and is dismissed.


(A.K. Gaur) JM

(Dr. G.C. Srivastava) VC